

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-62/14/(ND)/2017

In the matter of :
Ceradicore India Limited

....PETITIONER

SECTION :
Under Section 14 (1)

Order delivered on 05.10.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

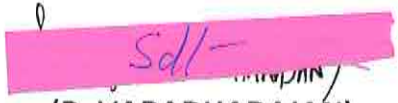
For the Petitioner : Mr. Kathuria, P.C.S.

For the Respondent : -

ORDER

Learned Counsel for the petitioner is present. Heard.

Petition is allowed. Detailed order to follow.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
05.10.2017